

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON ~~16.12.2017~~ **16.1.18**

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 94/11	TP 223/17	For hearing	391 / 394	Idyllic Comfortek Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

SHILLY MALLIKARJUN
9986666115

For Petitioner

Shilly

ORDER

Proxy Counsel is present. Assistant from ROC Office is present. Comments not filed on the ROC Report. This is a transfer matter from Hon'ble High Court. This case relates to 2011. List it finally for hearing on 09.02.2018.

Member (T)

Member (J)